

HIGH COURT OF CHHATTISGARH, BILASPUR

CIRCULAR

No. 19 /RG/2017

Dated 06/02/2017

It has come to the notice of Hon'ble the Chief Justice that some Judicial Officers are using their mobile phones while sitting on the dais. This is highly improper. Therefore, all the Judicial Officers are hereby directed not to keep their mobile phones on the dais and the phones should be kept in chambers. Under no circumstances a Judge should talk on the mobile phone while on the dais. Any violation of these directions shall be dealt with very severely.

By Order

(Smt. Rajani Dube)
I/c Registrar General

Endt. No. 20/R.G./2017


Bilaspur, dated 06th February, 2017

Copy forwarded to:-

- 1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 8) Private Secretary to Hon'ble Shri Justice C.B. Bajpai, High Court of Chhattisgarh, Bilaspur, for information of His Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 10) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 12) P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 13) Steno. to Director (CSJA), High Court of Chhattisgarh, Bilaspur.

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- 14) Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 15) Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar (Computerization), High Court of Chhattisgarh, Bilaspur with a direction to get this Circular uploaded in the Official web-site of this High Court.
- 17) Additional Registrar (J./D.E./Adm.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur.
- 19) The District & Sessions Judge, (1) Bastar at Jagdalpur / (2) Bilaspur / (3) Durg / (4) Raigarh/ (5) Raipur/ (6) Rajnandgaon / (7) Surguja at Ambikapur/ (8) Dakshin Bastar at Dantewara/ (9) Jashpur at Jashpurnagar / (10) Kawardha / (11) Korba / (12) Dhamtari / (13) Mahasamund / (14) Korla at Baikunthpur / (15) Uttar Bastar at Kanker / (16) Janjgir-Champa/ (17) Baloda-Bazar/ (18) Balod/ (19) Be-metara/ (20) Surajpur (21) Kondagaon, Chhattisgarh, **for compliance.**
- 20) The Principal Judge/Judge, Family Court, at (1) Bilaspur / (2) Durg / (3) Raigarh / (4) Raipur / (5) Surguja at Ambikapur / (6) Korba, (7) Rajnandgaon / (8) Janjgir – Champa / (9) Korla at Baikunthpur, (10) Jagdalpur/ (11) Kabirdham (Kawardha)/ (12) Mahasamund/ (13) Kanker/ (14) Dhamtari, Chhattisgarh, **for compliance.**
- 21) The Special Judge, (1) Bastar at Jagdalpur / (2) Bilaspur / (3) Durg / (4) Raipur/ (5) Rajnandgaon / (6) Surguja at Ambikapur, Chhattisgarh, **for compliance.**
- 22) Additional Director (CSJA), High Court of Chhattisgarh, Bilaspur.
- 23) A.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.


(Smt. Rajani Dube)
I/c Registrar General